

ITEM NO.16

COURT NO.5

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.23240/2015

(Arising out of impugned final judgment and order dated 20-01-2015 in RSA No. 5336/2009 passed by the High Court Of Karnataka Circuit Bench At Dharwad)

MAHAVIR PARISHAPPA KHEMALAPURE

Petitioner(s)

VERSUS

GURASIDDAPPA MALLAPPA KILILI & ORS.

Respondent(s)

WITH

SLP(C) No. 12731/2016 (IV-A)

Date : 12-02-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Anand Sanjay M. Nuli, Adv.
Mr. Dharm Singh, Adv.
Mr. Nanda Kumar K.B., Adv.
M/S. Nuli & Nuli

Mr. Shailesh Madiyal, AOR

For Respondent(s)

Mr. V. N. Raghupathy, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters next week on a non-miscellaneous day.

(ASHA SUNDRIYAL)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER